

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3365
TO BE ANSWERED ON 01.04.2025**

Integration of AYUSH with public healthcare facility in Odisha

3365 Shri Manas Ranjan Mangaraj:

Will the Minister of *Ayush* be pleased to state:

- (a) whether Government has taken steps to integrate AYUSH treatments with public healthcare facilities in Odisha;
- (b) the details of AYUSH interventions in Odisha for managing lifestyle diseases like diabetes and hypertension;
- (c) the number of AYUSH doctors appointed in Government hospitals and Primary Health Centres (PHCs) in Odisha; and
- (d) whether there is any plan to introduce AYUSH treatments under insurance schemes in Odisha?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) Government of India has adopted a strategy of Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling the choice to the patients for different systems of medicines under a single window. The engagement of Ayush doctors/ paramedics and their training is supported by the Ministry of Health & Family Welfare under National Health Mission (NHM), while the support for Ayush infrastructure, equipment/ furniture and medicines are provided by the Ministry of Ayush under NAM as shared responsibilities. Further, as reported by State Government of Odisha 1485 Ayush units have been co-located at PHCs/CHCs/DHs under National Health Mission to integrate Ayush treatments with public health care facilities.

(b) Under NAM, 422 number of Ayush dispensaries have been upgraded as Ayushman Arogya Mandir (Ayush) in the State of Odisha where counselling, treatment and advise for Yoga are being provided to the people for non-communicable/lifestyle diseases like diabetes and hypertension.

(c) As reported by State Government of Odisha the number of Ayush Doctors appointed in Govt. Hospitals in Odisha is 38, while the number of Ayush doctors appointed at co-located PHCs are 945.

(d) Ministry of Ayush has constituted a Core Group of experts for Insurance Sector under Ministry of Ayush and a Committee for Revision of "Guidelines for Insurance Coverage of Ayush Treatments and Settlement of Claims on the basis of benchmark rates of various therapies/interventions (2016) dated 04.10.2023.

Ministry of Ayush conducted several meetings regarding Insurance related issues in Ayush Sector with Insurance Regulatory and Development Authority of India (IRDAI), General Insurance Council (GIC), General Insurance Public Sector Association (GIPSA) and Private health insurance companies.

Considering the growing demand for Ayush treatment, IRDAI vide letter no-IRDAI/HLT/CIR/GDL/31/01/2024 dated 31/01/2024 has advised to place Ayush Treatments at par with other treatments for the purpose of health insurance so as to provide an option for the policyholders to choose treatment of their choice. IRDAI also advised that all the policies shall contain the quality parameters as well as procedures for enrolling Ayush Hospitals/Day Care Centers as network providers for the purpose of providing cashless facility and this circular came into force w.e.f 01.04.2024.

Ministry of Ayush has organized five sensitization programmes for General Insurance Companies and Ayush stakeholders with regard to coverage of Ayush treatment in the insurance sector at the Institute of Teaching and Research in Ayurveda (ITRA), Jamnagar, All India Institute of Ayurveda (AIIA), New Delhi, National Institute of Unani Medicine (NIUM), Bangalore, National Institute of Siddha (NIS), Chennai and National Institute of Homoeopathy (NIH), Kolkata, West Bengal till date.

Insurance Information Bureau of India (IIBI) has a platform called as ROHINI (Registry of Hospitals in Network of Insurance) where Ayush Hospitals may register and access the Insurers for Insurance Coverage. The Ayush packages are not included in Ayushman Bharat Pradhan Mantri-Jan Arogya Yojana (AB-PM JAY).
